

**POST OFFER PUBLIC ANNOUNCEMENT FOR THE
ATTENTION OF THE SHAREHOLDERS OF
THYROCARE LABORATORIES LIMITED**

**Registered Office: D-37/1, TTC Industrial Area, MIDC, Turbhe,
Navi Mumbai - 400 703, Dist. Thane, Maharashtra, India.
Tel. No.: +91-22-27622762; Fax No. +91-22-27682409;
Email: asr@thyrocare.com, Web: www.thyrocare.com**

This Post Offer Public Announcement ("Post PA") is being issued by **Systematix Corporate Services Limited** ("the Manager to the Offer") for the attention of the equity shareholders of **Thyrocare Laboratories Limited** ("the Target Company") and is in continuation of and shall be read in conjunction with the original **Public Announcement** ("PA") dated September 22, 2010, **Corrigendum** dated December 8, 2010 and the **Letter of Offer** dated December 6, 2010 issued or sent to the equity shareholders of the Target Company pursuant to Regulation 10 and 12 and other applicable provisions and in compliance with **Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997** and subsequent amendments thereto ("the Regulations") by **Mr. Sanjay N. Salunkhe** ("the Acquirer") to acquire upto 49,000 equity shares of ₹ 10/- each representing 20.00% of the equity and voting capital of the Target Company ("Offer Size") at a price of **₹ 35.00/-** ("Offer Price") payable in cash are as under:

S. No.	PARTICULARS	DETAILS			
1.	Name of the Target Company	THYROCARE LABORATORIES LIMITED			
2.	Name and Address of the Acquirer	MR. SANJAY N. SALUNKHE 606A, GOLF SCAPPE, BEHIND HOTEL CELEBRATION SION-TROMBAY ROAD, CHEMBUR (E), MUMBAI - 71.			
3.	Name of Manager to the Offer	SYSTEMATIX CORPORATE SERVICES LIMITED			
4.	Name of Registrar to the Offer	ADROIT CORPORATE SERVICES PRIVATE LIMITED			
5.	Offer details a) Date of Opening of the Offer b) Date of Closing of the Offer	DECEMBER 15, 2010 (WEDNESDAY) JANUARY 03, 2011 (MONDAY)			
6.	Details of the acquisition:	Proposed in the Offer		Actuals	
(i)	Offer Price: Fully Paid-up Equity Shares Partly Paid-up Equity Shares	₹ 35.00/- per share Not Applicable		₹ 35.00/- per share Not Applicable	
		Number	(%)	Number	(%)
(ii)	Shareholding of Acquirer before PA	Nil	Nil	Nil	Nil
(iii)	Shares acquired by way of MOU/SPA	1,76,450	72.02	1,76,450	72.02
(iv)	Shares acquired in the Open Offer	49,000	20.00	Nil	Nil
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	₹ 17,15,000/-		Nil	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer (ii+iii+iv+vi)	1,76,450	72.02	1,76,450	72.02
		Pre Offer	Post Offer	Pre Offer	Post Offer
(viii)	Pre & Post Offer Shareholding of Public	68,550 (27.98%)	19,550 (7.98%)	68,550 (27.98%)	68,550 (27.98%)
7.	Status of Escrow Account	The amount lying in the escrow account has not been released till date.			
8.	Payment of Interest, if any	Not applicable			
9.	Status of Investor's complaints received, if any	Nil			

The terms used but not defined in this Post PA shall have the same meaning as assigned in the original PA.

This Post PA will also be available on SEBI website at www.sebi.gov.in

The Acquirer accepts full responsibility for the information contained in this Post PA and also for the obligations of the Acquirer laid down in the Regulations.

Issued by Manager to the Offer on behalf of Mr. Sanjay N. Salunkhe:



SYSTEMATIX GROUP™

Investments Re-defined

SYSTEMATIX CORPORATE SERVICES LIMITED

SEBI Registration No.: INM000004224

J.K. Somani Building, 2nd Floor, Mumbai Samachar Marg,
British Hotel Lane, Fort, Mumbai-400 001.

Tel. No.: 91-22-30298281/80; 66198281/80.

Fax No.: 91-22-30298029; 66198029

Email: investor@systematixgroup.in

Contact Person: Mr. Hari Surya / Mr. Amit Kumar

Place: Mumbai

Date : January 5, 2010.